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Title : Presentation of the 6<sup>th</sup> Report of the Business Advisory Committee.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
Madam Speaker, I beg to present the Sixth Report of the Business Advisory Committee.

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...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.04 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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\* Published in the Gazette of India, Extraordinary Part-II, Section 2, dated 23.11.09.

**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Now, the House will take up Matters Under Rule 377.

...(Interruptions)

**श्रीमती सुषमा स्वराज (विदिश):** उपाध्यक्ष जी, लिब्रहान कमीशन की रिपोर्ट लीक हुई है।...(व्यवधान) मेरा आरोप है कि वह रिपोर्ट सरकार ने लीक करवाई है और सरकार के अधिकृत सूत्रों से यह रिपोर्ट लीक हुई है। विपक्ष की जो एकजुटता गन्ना किसानों के मुद्दे पर बनी थी, वह सरकार को रास नहीं आ रही थी।...(व्यवधान)

**उपाध्यक्ष महोदय :** आप पहले बोल चुकी हैं। रिकार्ड में आपकी बात आ गई है।

...(व्यवधान)

**श्रीमती सुषमा स्वराज :** हमारी सरकार से मांग है कि इस लिब्रहान कमीशन की रिपोर्ट को आज ही पेश कराया जाए।...(व्यवधान)

**संसदीय कार्य मंत्री और जल संसाधन मंत्री (श्री पवन कुमार बंसल):** उपाध्यक्ष जी, हाउस को एडजर्न करवा दीजिए क्योंकि गृह मंत्री जी ने जो कहा है, उसे ये सही नहीं मान रहे हैं। ...(व्यवधान)

**14.01 hrs.**

*At this stage, Shri Gopinath Munda and some other hon. Members came and stood on the floor near the Table.*

MR. DEPUTY-SPEAKER: Hon. Members, the Matters Under Rule 377 shall be laid on the Table of the House. Members who

have been permitted to raise Matters Under Rule 377 today and are desirous of laying them may personally hand over slips at the Table of the House immediately. Only those matters shall be treated as laid for which slips have been received at the Table, the rest will be treated as lapsed.